

Daily Order

Judge Name	Case No/Year	Date of Order	Daily Order
CHIEF JUSTICE AND ASHOK S.KINAGI	WP 11400/2020	22/10/2020	<p>Heard the learned counsel appearing for the petitioner.</p> <p>The learned Additional Government Advocate seeks time to comply with the order dated 15th October 2020.</p> <p>Annexures-C and C1 are furnished by the Sub-Inspector of Police, Halasurugate Police Station, Bengaluru City which show that in August and September 2020, there were 35 cases where people gathered in large numbers either for making protests or for other reasons. The photographs annexed as Annexures–B1 to B5 show that there were large gatherings in which large number of people were not wearing masks and were also not following the rules of social distancing.</p> <p>In fact, the learned counsel appearing for the petitioner pointed out that the person shown as the organizer of the event described at SI.No.23 in Annexure-C1 unfortunately died due to the infection of COVID-19. On the face of it, these are the cases of gross violation of the rules regarding wearing of masks and maintaining social distancing. These gatherings are contributing to the spread of COVID-19 virus. Therefore, the State Government and all the authorities must come down on such breaches with heavy hands.</p> <p>Only by way of indulgence, we extend the time granted to the respondents to file compliance report till 5th November 2020.</p> <p>Let the petition be listed under the caption of ‘orders’ on</p> <p>5th November 2020.</p>

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